

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:102  
ANSWERED ON:19.11.2009  
BOARD OF DIRECTORS FOR PSUS  
Thakor Shri Jagdish

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the details of guidelines for the constitution of Board of Directors in the public sector undertakings;
- (b) whether the Government have fixed guidelines for essential educational and professional qualification for the incumbents of such posts;
- (c) if so. the details thereof: and
- (d) if not. the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a): The Government has issued guidelines regarding constitution of Board of Directors of Central Public Sector Enterprises (CPSEs) which inter-alia provide for appointment of requisite number of functional, government and non-official Directors on the Boards of CPSEs.
- (b): Yes. Madam.
- (c): The essential educational and professional qualification for appointment to Board level posts in CPSEs varies with the category of Board level post and the CPSE concerned.
- (d): Does not arise.